

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs) DELHI.

CIRCULAR

Applications are invited amongst the willing Group B & C officials i.e JJA's, JA's, SJA's & Stenographers working in this establishment who are drawing grade pay of Rs. 2800/-, Rs. 4200/-, Rs. 4600/- and Rs. 4800/- seeking allotment of Residential Accommodation i.e. House No. 301, Type-II & House No. 304, Type-III, Residential Court Complex, KKD Courts, Delhi -110032.

The willing officials may send their applications for allotment qua the said residential accommodation (as per their respective entitlements) **within five (5) working days** to the Administration Branch-II, Room No. 204, Tis Hazari Courts, Delhi. No correspondence or request shall be entertained in this regard after the stipulated time frame.

NK 10/8/23

(Narottam Kaushal)
Principal District & Sessions Judge (HQs): Delhi.

No. 61211-381 /Admn.II/PF-JA/Allot/2023

Delhi, Dated the 10 AUG 2023

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with a request to intimate the staff of this establishment working under their kind control in diverted capacity.
2. O/o all the Principal District & Sessions Judge, Central/West/New Delhi/South/South-East/East/North East/North-West/South-West/North/Shahdara/RADC/Delhi/New Delhi with a request to circulate the above circular amongst the officials posted in their respective Districts.
3. All the Judicial Officers of Central District, THC Delhi with a request to intimate the staff working under their kind control.
4. The Principal Judge, Family Courts Delhi/New Delhi with a request to intimate the staff (in diverted capacity/on deputation basis) of this office under their control.
5. The Member Secretary, Delhi Legal Services Authority, PHC, New Delhi with a request to intimate the staff (in diverted capacity/on deputation basis) of this office under their control.
6. The Director, Delhi Judicial Academy, Dwarka Courts, New Delhi with a request to intimate the staff (in diverted capacity/on deputation basis) of this office under their control.
- ✓ 7. The Web Site Committee, THC, Delhi with a request to upload the above circular on the Delhi District Court's Web Site.
8. Dealing Official, Server Room No. 207, THC, Delhi.
9. Dealing Official, Layers Seat, THC, Delhi.

NK

(Narottam Kaushal)
Principal District & Sessions Judge (HQs): Delhi.